Annexure-1

Name of the corporate debtor: Kashyap Motors India Private Limited; Date of commencement of liquidation: 04-12-2019; List of stakeholders as on: 24-11-2021

List of secured financial creditors

(Amount in ₹)

| No. | of | Details of claimreceived | | Details of claim admitted | | | | | | | | | Amount of claim | Amount of claim | Remarks, if any |
|-----|-------------------|--------------------------|-----------|--------------------------------|-------------|---------------------------|----------|---|----------------------------|--|-----|--|--------------------|-----------------------|--------------------|
| | | Date of receipt | claimed | Amount of claim admitted | of claim | covered by security | security | of Security | covered by guarantee | % share in total amount of claims admitted | | t mutual dues, that may be set off | • | under verification | |
| 1 | Bank of Baroda | 03.01.2020 | 218597000 | 216748792 | Secured | 18500000 | | Land & Building, Plant & Machinery , Stock and book debts, Margin money | 192991000 | 88.84 | Nil | Nil | 1848208 | Nil | |
| | | | | | | | | | | | | | | | |